

THE MINISTER OF DEFENCE
(SARDAR SWARAN SINGH):

(a) and (b) The management of the Salimpur Camping Ground belonging to the Defence Ministry vested in the Collector till 15th January 1950 when the same was taken over by the Military Estates Officer from the Collector in accordance with the general Government policy. Government are not aware that the said Camping Ground was in the possession of a Harijan for about 20 years prior to the period when it was taken over by the Military Estates Officer. After taking over the Camping Ground, the Military Estates Officer leased the same from time to time.

(c) to (e) As the lessee Shri Aidal Singh sublet the land in contravention of the terms of the lease, the same was cancelled and a notice was issued by the Military Estates Officer on 7th January 1969 inviting applications for the grant of agricultural lease in respect thereof. A lot was drawn from amongst four applicants including a Harijan Shri Shyam Lal. The lot went in favour of Shri Ranbir Singh S/o Shri Ram Prasad Singh to whom the lease was granted for a period of one year with effect from 16th February 1969. Shri Shyam Lal has requested that the lease be granted to him and the request is being examined.

PENSIONARY BENEFITS FOR BRIGADIERS

*220. SHRI A. G. KULKARNI:

SHRI G. R. PATIL:

SHRI S. B. BOBDEY:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the qualifying service for a Brigadier to earn full pension is 28 years;

(b) if so, whether officers of the rank of Brigadiers who have been

selected to the rank by virtue of their good record of service are permitted to serve the full qualifying service years if they are found otherwise fit; and

(c) if not, whether Government propose to give full pensionary benefits to them after one tenure in that rank if they are asked to retire from service at the end of their first tenure?

THE MINISTER OF DEFENCE
(SARDAR SWARAN SINGH):

(a) Yes, Madam, and in addition the officer should have held the rank of Brigadier in a substantive capacity for at least two years on the date of retirement;

(b) Some Officers of the rank of Brigadier retire before completion of 28 years commissioned service under the tenure rule; and

(c) No, Madam.

मिली जुली सूती मिल

* 221. श्री निरंजन वर्मा: क्या विदेश व्यापार तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है मिली जुली सूती मिलों की संख्या, जो 1967 में 292 थी, 1968 में 289 रह गई; यदि हां तो उसके क्या कारण हैं, और

(ख) मिली जुली सूती मिलें खोलने के सम्बन्ध में 196२ में लाइसेंसों के लिए कितने आवेदन-पत्र प्राप्त हुए और उनमें से कितनों को लाइसेंस दिए गए?

†[COMPOSITE COTTON MILLS

*221. SHRI NIRANJAN VARMA: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that the number of composite cotton mills had